

HIGH COURT OF SIKKIM
GANGTOK

No. ³⁵⁴/HCS

Dated: 9.11.2023

OFFICE ORDER

The Hon'ble, the Chief Justice, High Court of Sikkim has been pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Judicial Service and they shall also hold additional charge as under:

Sl No	Name of the Judicial Officers and present posting	Transferred as	Additional Charge
1.	Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge(SD), Gyalshing	Chief Judicial Magistrate-cum-Civil Judge (SD), Gangtok	i. Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan ii. Civil Judge-cum-Judicial Magistrate, Pakyong
2.	Mrs. Bebika Chettri, Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi	Chief Judicial Magistrate-cum-Civil Judge (SD), Gyalshing	i. Chief Judicial Magistrate-cum-Civil Judge(SD), Soreng ii. Civil Judge-cum-Judicial Magistrate, Gyalshing iii. Principal Magistrate, Juvenile Justice Board, Gyalshing iv. Civil Judge-cum-Judicial Magistrate, Soreng
3.	Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge(SD), Soreng	Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi	i. Civil Judge-cum-Judicial Magistrate, Namchi ii. Principal Magistrate, Juvenile Justice Board, Namchi iii. Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division

4.	Mrs. Rohini Rai, Civil Judge-cum-Judicial Magistrate, Jorethang Sub-division	Civil Judge-cum-Judicial Magistrate, Gangtok	i. Civil Judge-cum-Judicial Magistrate, Mangan ii. Principal Magistrate, Juvenile Justice Board, Mangan iii. Civil Judge-cum-Judicial Magistrate, Chungthang Sub-Division
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Further, Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division and Rongli (I/C) shall hold additional charge of the Court and Office of Civil Judge-cum-Judicial Magistrate, Jorethang in addition to her own duties.

The above Judicial Officers shall join their respective place of posting on 10.11.2023.

They shall hold additional Courts and the Juvenile Justice Boards on 1st and 3rd Monday of every month and in the event of 1st and 3rd Monday being holiday, they shall hold Courts and the Boards on the immediate following working day.

The Office Order No.344/HCS dated 21.10.2023 shall continue to be in force.

Sd/-

**REGISTRAR
(JUDICIAL SERVICE)**

Memo No: V(58)/Confdl./HCS/ 7421-44

Dated: 9.11.2023

Copy to:-

1. Mrs. Jwala D. Thapa, Chief Judicial Magistrate-cum-Civil Judge (SD), Gyalshing.
2. Mrs. Bebika Chettri, Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi.
3. Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge (SD), Soreng.
4. Mrs. Rohini Rai, Civil Judge-cum- Judicial Magistrate, Jorethang Sub-Division.

5. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division and Rongli (I/C).
6. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
7. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
8. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
9. PA to Registrar General, High Court of Sikkim.
10. PA to Central Project Coordinator, eCourts Project, High Court of Sikkim.
11. The Chief Secretary, Government of Sikkim, Gangtok.
12. The Advocate General, Government of Sikkim, Gangtok.
13. All District & Sessions Judges.
14. The Director, Sikkim Judicial Academy.
15. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.
16. All Chief Judicial Magistrate-cum-Civil Judges (Senior Division).
17. All Civil Judge-cum-Judicial Magistrates.
18. All District Magistrates.
19. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
20. The Deputy Solicitor General of India, Government of India.
21. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
22. The President, Sikkim High Court Bar Association, Gangtok.
23. The President, Namchi Bar Association of Sikkim, Namchi.
24. Computer Cell, High Court of Sikkim.
25. Notice Board.
26. File and
27. Guard file.


REGISTRAR